

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

9

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.56/230/HDB/2017
NAME OF THE COMPANY	EFSL Comtrade Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Ravindra .	Advocate	aravindkamlaw@gmail.com	
P. Punna Rao	Advocate	Pasala@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri A. Ravindra, Learned Counsel and Shri P. Punna Rao, Learned Counsels for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to Central Government, RD, RoC and IT Authorities and submit proof on the next date of hearing.

Post the case on 09.10.22017


Member (T)


Member (J)